

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION AND LAW AND JUSTICE (SHRI P. SHIV SHANKER) : (a) No such recommendation as indicated in the news item has been received from the Election Commission.

(b) and (c) Do not arise,

**UN award of Special Messenger Certificate**

\*484. SHRI H. A. DORA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the U. N. Secretary General has awarded the "Special Messenger Certificate" to New Delhi; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) Yes, Sir.

(b) The Messenger of Peace Certificate was awarded to the City of Delhi in recognition of activities undertaken for promoting the ideals and objectives of the International Year of Peace 1986.

*[Translation]*

**Jharkhand agitation**

\*485. SHRI BALWANT SINGH RAMOOWALIA :  
DR CHINTA MOHAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) for how long Jharkband agitation has been going on;

(b) the main demands of the agitation; and

(c) what steps have been taken so far to contain this agitation ?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : (a) and (b) The Jharkhand movement for the creation of a separate Jharkhand State is several decades old.

(c) The Government of Bihar have been asked to take appropriate measures to contain this agitation and to redress the genuine grievances of the people of the area.

*[English]*

**Legislation to prevent Indiscriminate exploitation of groundwater**

\*486. SHRI M. V. CHANDRA SHEKARA MURTHY :  
SHRI Y. S. MAHAJAN :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the National Water Convention which was held in New Delhi recently has recommended the enactment of a legislation to prevent indiscriminate exploitation of groundwater; and

(b) if so, the action taken on the recommendation ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) Government of India have already circulated a model Bill for enactment of suitable legislation.

**Workshop on Item-writing for objective type tests**

\*487. SHRI S. M. GURADDI :  
SHRI H. N. NANJE GOWDA :

Will the PRIME MINISTER be pleased to state :

(a) whether at the inauguration of the workshop on item-writing for objective